

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 3rd September, 1953

The House met at a Quarter Past Eight
of the Clock

[Mr. Deputy-Speaker in the Chair]

QUESTIONS AND ANSWERS

3-38 A.M.

LEAVE OF ABSENCE

Mr. Deputy-Speaker: I have to inform hon. Members that I have received the following letter from Shri Chowkhamoon Gohain:

"I have been busy with the evacuation works in our area due to constant floods and erosions.

As people require my presence in this connection, I would like to request permission of the House to grant me leave of absence from all sittings of the current session."

Where does this hon. Member come from?

Several Hon. Members: Assam.

Shri Sarmah (Goalghat-Jorhat): From the North Eastern Frontier Agency.

Mr. Deputy-Speaker: Is it the pleasure of the House that permission be granted to Shri Chowkhamoon Gohain for remaining absent from all

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the meetings of the House during the present session?

Leave was granted.

Mr. Deputy-Speaker: I have also to inform hon. Members that I have received the following letter from Shri K. G. Deshmukh:

"As I am suffering from typhoid fever from 19th July, 1953 and confined to bed since then, I could not attend this session of Parliament up till now. I hope, Sir, the House will grant me leave for my absence."

Is it the pleasure of the House that permission be granted to Shri K. G. Deshmukh for remaining absent from all meetings of the House during the present Session?

Leave was granted.

MESSAGE FROM THE COUNCIL OF STATES

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Indian Railways (Amendment) Bill, 1953, which has been passed by the Council of States at its sitting held on the 1st September, 1953."